

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/4432/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the th 27 May, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.DJN/3401 dated 17.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 27.05.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 22.05.2024 till the morning of 28.05.2024.** The Addl. District & Sessions Judge, No. 1, Nagaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/4433/A, dated , 27-05-2024
Copy to:

✓. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)